

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(35)

T.C.P No. 46/(MAH)/2007

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: Dilip Timblo
V/s.
Hardesh Orcs Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Walter Lengz i/b Mulla & Sons for Respondent No. 2	Advocate	
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	Abeera Farzulla Khan a/w Shahid Preeten & Aamir Chivchar i/b USA Advocates for Respondents	Advocate	
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	Joseph Kodanthara - Sr Counsel Eric Correia Akash Rebello Atul Desai Kunjita Shah i/b Kanga & Company Advocates for Petitioner	Advocate	
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Desai

ORDER

TCP 46/397-398/NCLT/MB/MAH/2007

Submissions part heard. For continuation of the Petitioner side submissions, list this matter on 11.12.2017. For the Respondents side submissions, list this matter on 22.1.2018, 23.1.2018, 29.1.2018, 30.1.2018, 13.2.2018, 16.2.2018, 19.2.2018 and 20.2.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)